

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Dated, the 29<sup>th</sup> October, 2018.

No.HCM/1/96/BENCH

As directed, it is hereby informed to all the learned counsel and concerned parties there will be **Special Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr. Justice Kh. Nobin Singh** today, the 29<sup>th</sup> October, 2018 after rising of the **Division Bench No. 1** to take up the Item No. 2 to 17 of the Division Bench No. 1.

**Single Benches** of the respective court will sit after rising of the Division Benches.

*29/10/2018*  
( R.K. Memcha Devi )  
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
- ✓ 14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*29/10/2018*  
( R.K. Memcha Devi )  
REGISTRAR (JUDL.)

*For kind information and circulation  
to the learned members*